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**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No.637/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22nd March 2018, 10.30 A.M

Name of the Company	Ameer Mahmood Shaikh -Vs- M/s National Automotive Components Pvt Ltd		
Under Section	97		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. VICTOR DUTTA, ADVOCATE

for the

for Adv.

ORDER

Kolkata

22/03/18

Ld. Counsel for the petitioner and the respondent is present.

Ld Counsel appearing for the petitioner submits track report which shows that the notice has been delivered on the Regional Director, Eastern Region and the Registrar of Companies, West Bengal on 22/02/2018. However no report from the Regional Director and the Registrar of Companies, West Bengal is forthcoming.

Let reminders be issued to the Regional Director and the Registrar of Companies, West Bengal for filing its representation or report, if any, within 15 days of the receipt of this order.

A copy of this order be issued to the petitioner and the petitioner is directed to serve a copy of the order on the Regional Director and the Registrar of Companies, West Bengal and file affidavit of service within 7 days from today.

Let urgent certified copy of the order be issued, if applied for, upon compliance of all requisite formalities.

For further consideration list it on 14/05/2018.

Sd

(Jinan K.R.)
Member (J)